

1
ITEM NO.MM-3

COURT NO.3

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20049/2013
(From the judgement and order dated 01/05/2013 in RP No.1506/2012
of The NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW DELHI)

INDU BALA SATIJA

Petitioner(s)

VERSUS

HARYANA URBAN DEV. AUTH.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned
Judgment and prayer for interim relief)

Date: 28/06/2013 This Petition was MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE RANJAN GOGOI
(VACATION BENCH)

For Petitioner(s) Mr. Venkita Subramoniam T.R., Adv.

For Respondent(s)

UPON being mentioned by the counsel the Court made the following
O R D E R

List in 2nd week of July, 2013.

| (G. SUDHAKARA RAO)
| COURT MASTER

| | (SHARDA KAPOOR)
| | COURT MASTER

|
|